## **RAJYA SABHA**

Friday, the 6th December, 2019/15 Agrahayana, 1941 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

## PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Shri Raj Kumar Singh.

SHRI JAIRAM RAMESH (Karnataka): Sir, the Minister is not present! The Ministers are absent when their names are called!

MR. CHAIRMAN: This is what is happening about some Members and Ministers, I am taking note. Members also, who don't come to the House, don't take my permission. Ministers are duty-bound to come. If they take my permission, then I will allow the other Ministers to lay on their behalf.

## Reports and Accounts (2018-19) of various companies and related Papers.

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I lay on the Table, under sub-section (1) (b) of Section 394 of the Companies Act, 2013, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Sixty-fifth Annual Report and Accounts of the HIL (India) Limited (formerly known as M/s. Hindustan Insecticides Limited), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

  [Placed in Library. See No. L.T. 1007/17/19]
- (ii) (a) Fifty-eighth Annual Report and Accounts of the Hindustan Organic Chemicals Limited (HOCL), Navi Mumbai, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.

    [Placed in Library. See No. L.T. 1006/17/19]

- (iii) (a) Annual Report and Accounts of the Brahmaputra Cracker and Polymer Limited, Guwahati, Assam, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.

    [Placed in Library. See No. L.T. 1286/17/19]
- (iv) (a) Thirty-eighth Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited, Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1005/17/19]
- (v) (a) Sixty-fifth Annual Report and Accounts of the Hindustan Antibiotics Limited (HAL), Pune, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.

    [Placed in Library. See No. L.T. 1004/17/19]

## Notifications of the Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

I. A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs), Notification No. G.S.R. 823 (E), dated the 6th November, 2019, publishing the Legal Metrology (Approval of Models) (Amendment) Rules, 2019, under sub-section (4) of Section 52 of the Legal Metrology Act, 2009.

[Placed in Library. See No. L.T. 1042/17/19]

II. A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution), Notification No. S.O. 4149 (E)/Ess.Com./Sugarcane, dated the 19th November,